COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 111 OF 2016

Dated: 25th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra Veej Grahak Sanghatana Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Stuti Krishan for R-1

Ms. Rimali Batra Ms. Teja Ray for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list this matter for hearing on <u>22-11-2018</u>.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/kt